

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00223/2019

Tuesday, this the 19th day of November, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Prabhakaran P.M, aged 55 years, S/o.Kumaran
Principal, Kendriya Vidyalaya, Port Trust
Kochi – 682 003, Kerala

...Applicant

(By Advocate – Mr.P.R.Jayakrishnan)

v e r s u s

1. The Deputy Commissioner
Kendriya Vidyalaya Sangathan
Regional Office, Ernakulam
K.V.Kadavantha Campus
Kadavanthra P.O
Ernakulam – 682 020

2. The Assistant Commissioner (Estt.II/III)
Kendriya Vidyalaya Sangathan
18, Institutional Area,
Shaheed Jeet Singh Marg
New Delhi – 110 016

3. The Joint Commissioner (Academic)
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi – 110 016

4. Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg
New Delhi – 110 016

...Respondents

(By Advocates – Mr.K.I.Mayankutty Mather)

This application having been heard on 19th November 2019, the Tribunal on the same delivered the following :

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

It is submitted by the learned Standing Counsel for the respondents that the applicant had participated in the interview and was not selected. As the prayer in the Original Application was for permitting the applicant for participating in the interview, it is seen that the relief sought in the O.A has been substantially granted. As nothing survives in the O.A, the O.A is closed with liberty to the applicant to raise any further issue. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

SV

.3.

List of Annexures

Annexure A1 - True copy of notification F.No.11-E-3048/6/2018-Estt-III/155-89 dated 07/08-02-2019 issued by the Kendriya Vidyalaya Sangathan, New Delhi

Annexure A2 - True copy of application dated 14.2.2019 for the post of Principal, KV Kathmandu submitted by the applicant

Annexure A3 - The true web copy of judgement dated 11.7.2006 of Hon'ble High Court of Delhi in W.P(C) 10276/2006 and CM 7678-79/2006

Annexure A4 - True copy of the representation dated 2.3.2019

Annexure A5 - The true copy relevant pages of notification File No.11-E-3048/6/2018-Estt-III dated 26.3.2019 issued by the KVS, New Delhi.

...